## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER
: TCA/157/CAA/2017

NAME OF THE PETITIONER(S) : REAL IMAGE LLP

NAME OF THE RESPONDENT(S) : QUBE CINEMA TECHNOLOGIES PVT LTD

UNDER SECTION : 391-394

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

G.V. MOHAN KUMAR

Course for Applicant

REPRESENTATION BY WHOM

author

## **ORDER**

Counsel for the Petitioner present and prayed for time to make final submissions. At request, time is enlarged. Put up on 30.11.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk